## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>APPEAL NO. 176 OF 2015 &</u> IA NOS. 364, 368, 424 OF 2015

**Dated: 12<sup>th</sup> July, 2017** 

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Chamundeshwari Electricity Supply Co. Ltd.

...Appellant(s)

Vs.

M/s Saisudhir Energy (Chitradurga) Pvt. Ltd. & Anr.

...Respondent(s)

## <u>ORDER</u>

The bench is unable to take up this matter today due to administrative reasons. By consent of the parties, the matter is adjourned to <u>05.09.2017.</u>

(Court Master)

ts/kt